

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.575 of 2019

IN THE MATTER OF:

Enforcement Directorate

...Appellant

Versus

Vishal Ghisulal Jain & Ors.

...Respondents

**For Appellant: Shri Nitesh Rana and Ms. Sanjana Rajput,
Advocates**

**For Respondents: Shri Rajendra Beniwal, Shri Kumar Sumit, Shri
Chirag Gupta, Shri Manish Rao, Ms. Bano Deshwal
and Shri Arijit Mejumdar, Advocates (R-1)**

With

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Advocates**

For Respondents: Shri Arijit Mejumdar, Advocate (R-1)

ORDER

05.02.2020 Respondents may file Reply within one week if not already
filed. Rejoinder may be filed within a week thereafter.

List these Appeals on 3rd March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md